

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.S.P No. 150/(MAH)/2017
CA No.

CORAM: Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 25.01.2017

NAME OF THE PARTIES: M/s. Dosch Pharmaceuticals Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956
and 230 to 232 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
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Common Order

TCSP No. 149/230-232/NCLT/MB/MAH/2017

TCSP No. 150/230-232/NCLT/MB/MAH/2017

Petitions admitted. At request of the Petitioner Counsel, this Bench directs
the Regional Director and the Official Liquidator to file their Reports two days before
final hearing.

List this matter for final hearing on 22.2.2017.

B.S.V. PRAKASH KUMAR

V. NALLASENAPATHY
Member (Technical)